

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 19450/2020

(Arising out of impugned final judgment and order dated 30-05-2019 in CRLA No. 267/1983 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAYA SHANKER ALIAS DAYA SHANKER

Respondent(s)

(FOR ADMISSION and I.R. and IA No.110634/2020-CONDONATION OF DELAY IN FILING and IA No.110636/2020-EXEMPTION FROM FILING O.T.)

Date : 18-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Divyesh Pratap Singh, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Delay condoned.

Issue notice.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER